

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(10) C.P.(IB)-06(MB)/2019

CORAM:

SHRI M.K. SHRAWAT  
Member (Judicial)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.12.2019**

NAME OF THE PARTIES: Meena S Gupta  
V/s  
Satellite Developers Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both sides are present.
2. By the Order of the Bench matter is adjourned to **20.01.2020**.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

18.12.2019  
Sushil

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**